National Company Law Tribunal

Allahabad Bench

CPNO. 3/2014

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE COMPANY: Indian Turi Pentine Rosin Co. 24d.

SECTION OF THE COMPANIES ACT: 433/434 of the companies Act of 1956

SI. NO.	Name	Designation	Representation	Signature
<u>1.</u>	FAKESH		der ITRCI	- State.
<u>2.</u>	KUMAR	SINaH mith.		
3.	Sunil	Saxena-AR	-ITRCL	Cump to
li.	O.P. Mi	Sva-		& Junis Ve

C.P. No. 3/2014

Advocate, Shri Rakesh Kumar Singh for the petitioner. Advocate, Shri O.P. Mishra for the Respondent. At the request of counsel for the Respondent, the time is granted to file reply.

In the meanwhile, the interim order of this Court passed on 03/08/2017 in C.P. (I.B) No. 62/ALD/ 2017 shall continue, until further order.

The matter be listed on 9th November, 2017.

Date: 12/10/2017

Typed by P.K.Jyoti

H.P. Chaturvedi, Member(Judicial)

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